

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB- 383(ND)/2020

IN THE MATTER OF:

Vadanvihaan Imports and Exports Pvt Ltd

Vs

Family of Dry Fruits India Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kushal
For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed 2 days before the next date of hearing. List the case on **13.02.2020**.

Sdl -

(K.K. VOHRA)
MEMBER (T)

Sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)